

- (b) if so, the details thereof;
- (c) the action taken by the Union Government thereon; and
- (d) if not, the time by which the said Committee is likely to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) and (c) Do not arise.

(d) The High Level Committee is likely to submit its report in December, 1995.

Modern Firing Range in Bangalore

692. SHRIMATI CHANDRA PRABHA URS : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the Government have approved CRPF's plan to set up a modern firing range in Bangalore;
- (b) if so, whether the land has been acquired for the purpose;
- (c) the time by which it is likely to be set up; and
- (d) the likely impact of the plan on the proposed International Airport at Yelahanka ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI) : (a) Government of India have approved the establishment of a firing range for CRPF near Bangalore.

(b) and (c). 253 acres of land has been acquired at village Taralu Uttarahalli, Bangalore, South Taluk for this purpose and possession taken over by CRPF on 14.11.95. The requisite construction would be taken up after the preparation of drawings, estimates and due administrative and financial approvals.

(d) The proposed site of the firing range is located at a distance of 45 kms. from the proposed Airport of International standards. At present, there appears to be no likelihood of its having an impact on the Airport.

Joining of Reliance Group Industries by Officials

693. SHRI SUKDEO PASWAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether some senior level technical, administrative and other officials upto Secretary level of his Ministry and attached/subordinate offices and public sector undertakings have joined the Reliance Group of Industries, engaged in the Oil exploration and setting up of Refineries, on retirement or resigning or by taking premature retirements; and

(b) if so, the number of such officers who have joined Reliance Group of Industries during the last three years and within two years of their leaving Government service; and

(c) the basis on which requisite Government permission was granted to them ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). No Officer of the Ministry of Petroleum and Natural Gas has joined Reliance Group of Industries after resignation/retirement. However, PSUs have informed that they have informal knowledge of some of their officers, after resignation/retirement, having joined other organisation including Reliance Group of Industries. Exact number of such officers is not known to the PSUs as there is no requirement under their service rules for seeking permission to take up such employment after resignation/retirement. However, recently this Ministry has issued instructions to PSUs stipulating that Board Level Officers should obtain Government permission to take up employment within two years from the date of retirement.

Observation of Jain Panel

694. SHRI SHRAVAN KUMAR PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the reported observation of Justice M.C. Jain's panel going into the conspiracy aspect of Shri Rajiv Gandhi's assassination to the effect that the commission was 'groping' in the dark; and

(b) if so, the steps taken by the Government to enable the commission to come to proper conclusion within the timeframe ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SYED SIBTEY RAZI) : (a) and (b). Government is extending full co-operation to the Jain commission of Inquiry.

[*Translation*]

Doordarshan Studios in Indore

695. SHRIMATI SUMITRA MAHAJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government have received any proposal to set up Doordarshan studios in Indore; and

(b) if so, the decision taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) and (b) Yes, Sir. The scheme for setting up of a Doordarshan Studio at Indore has been approved and is presently under implementation.

[*English*]

Disinvestment in ONGC Stocks

696. SHRI RAJESH KUMAR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :